

ITEM NO.14

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

WITH

C.A. No. 3666-3667/2023 (III-A)

(IA No. 115598/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-10-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Ms. Diksha Rai, AOR
 Ms. Atiga Singh, Adv.
 Ms. Apurva Sachdev, Adv.
 Mr. Piyush Vyas, Adv.
 Ms. Purvat Wali, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. Abdhesh Chaudhary, Adv.
 Mr. Amit Jaiswal, Adv.
 Mr. Amit Bhandari, Adv.
 Mr. Swatej Jetta, Adv.
 Mr. Nilendu Vatsyayan, Adv.
 Ms. Geetanjali Setia, Adv.
 Ms. Manisha Suri, Adv.
 Ms. Radha Gupta, Adv.
 Ms. Ila Shikhar Sheel, AOR

For Respondent(s)

Mr. Ashok Bannidinni, AOR
 Ms. Betsara Myllemngap, Adv.

Mr. Purushottam Sharma Tripathi, AOR

Mr. Abhishek Tripathi, Adv.
Mr. Vijay Pratap Singh, Adv.
Mr. Vijay Dixit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.

Mr. Bhakti Vardhan Singh, AOR
Mr. Satpal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.115598/2024 IN CA No. 3666-3667 OF 2023

1. Dr. Abhishek Manu Singhvi, learned counsel for the applicant seeks permission to withdraw this application.
2. Permission is granted.
3. Hence, the application is disposed of as withdrawn.
4. Hearing of appeal(s) is expedited.
5. List all these matters together on 06.11.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)